

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**OA NO.2496/2018  
MA NO.2791/2018**

**NEW DELHI THIS THE 9<sup>TH</sup> DAY OF JULY, 2018**

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

1. Sh. Parvesh,  
S/o Sh. Jiya Lal,  
Aged about 34 years,  
R/o House No.157A  
Khasra No.727  
Swami Sadanand Colony  
G Block, Gali No.8  
Village Baleshwar Dairy,  
Delhi-42.
2. Sh. Pappu Kumar Ram  
S/o Sh. Ram Nath Ram  
Aged about 33 years,  
R/o C-6/73 Shwarn Jayanti Vihar,  
Tikri Khurd Narela, Delhi-40.

...Applicants

(By Advocate: Mr. T.D. Yadav)

**VERSUS**

1. Union of India through Secretary,  
Dept.of Post,  
M/o Communication & Post  
Dak Bhawan, Parliament Street,  
New Delhi.
2. The Chief Postmaster General  
Delhi Circle, New Delhi.
3. Senior Superintendent Post Offices  
Delhi North Division  
Delhi-110054.
4. Post Master, Post Office  
Ashok Vihar, near Deep Market  
Dental Market, Phase-I,

Delhi-52.

5. Post Master, Post Office-Narela  
Near Raghu Nath Mandir,  
Delhi-40.

...Respondents

(By Advocate: Ms. Anupama Bansal)

### **ORDER (ORAL)**

#### **HON'BLE MR. V. AJAY KUMAR, MEMBER (J):**

MA No.2791/2018 for joining together is allowed.

2. When this matter was taken up today, the learned counsel for the applicants, while producing the order dated 08.05.2018 passed by the respondents by which the claim of the applicants has been granted, seeks leave of this Tribunal to withdraw the O.A. with liberty to avail his remedies, in accordance with law, if he is still aggrieved with the said order.

3. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No costs.

**(A.K. Bishnoi)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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